

Post Offer Advertisement under Regulation 18 (12) in terms of SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011

HITACHI HOME AND LIFE SOLUTIONS (INDIA) LIMITED

Registered office: 9th Floor, Abhijeet, Mithakhali Six Roads, Ahmedabad, Gujarat (380 006), India;
Tel: +91 79 2640 2024, Fax: +91 79 3041 4999

Open offer ("Open Offer") for acquisition of up to 70,00,990 (seventy lakh nine hundred and ninety only) fully paid-up equity shares of face value of Rs. 10/- (Rupees ten) each representing 25.748% of fully diluted voting equity share capital of Hitachi Home and Life Solutions (India) Limited ("HHLI" / "Target Company"), from the public shareholders of the Target Company by Johnson Controls, Inc. ("JCI" / "Acquirer"), along with Hitachi Appliances, Inc., Hitachi, Ltd., JCHAC India Holdco Limited, Johnson Controls-Hitachi Air Conditioning Holding (UK) Ltd, as persons acting in concert with the Acquirer (collectively known as the "PACs"), under the provision of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and subsequent amendments thereto ("SEBI (SAST) Regulations").

This Post Offer Advertisement is being issued by DSP Merrill Lynch Limited ("Manager to the Offer"), on behalf of the Acquirer and the PACs in compliance with Regulation 18(12) of the SEBI (SAST) Regulations. The detailed public statement ("DPS") dated October 8, 2015 was published on October 9, 2015 in Financial Express (English daily), Jansatta (Hindi daily), Financial Express (Gujarati daily) and Mumbai Lakshadeep (Marathi daily).

1. Name of the Target Company: Hitachi Home and Life Solutions (India) Limited
2. Name of the Acquirer(s) and PAC:
 - a. Acquirer – Johnson Controls, Inc.
 - b. PACs – Hitachi Appliances, Inc., Hitachi, Ltd., JCHAC India Holdco Limited, Johnson Controls-Hitachi Air Conditioning Holding (UK) Ltd
3. Name of the Manager to the Offer: DSP Merrill Lynch Limited
4. Name of the Registrar to the Offer: Bigshare Services Pvt. Ltd.
5. Offer Details
 - a. Date of Opening of the Offer: January 6, 2016 (Wednesday)
 - b. Date of Closure of the Offer: January 19, 2016 (Tuesday)
6. Date of Payment of Consideration: February 1, 2016 (Monday)
7. Details of acquisition:

S. No.	Particulars	Proposed in the Offer Document	Actuals
7.1	Offer price (including interest component)	Rs. 880.12	Rs. 880.12
7.2	Aggregate number of shares tendered	70,00,990*	635
7.3	Aggregate number of shares accepted	70,00,990*	635
7.4	Size of the Offer (Number of shares accepted multiplied by offer price per share)	Rs. 6,16,17,11,318.80	Rs. 5,58,876.20
7.5	Shareholding of the Acquirer/PAC before Agreements / Public announcement (No. & %)	20,189,894 Equity Shares (74.252%)	20,189,894 Equity Shares (74.252%)
7.6	Shares acquired by way of agreements: • Number • % of fully diluted equity share capital	Acquirer did not directly acquire any Equity Shares	Acquirer did not directly acquire any Equity Shares
7.7	Shares acquired by way of open offer: • Number • % of fully diluted equity share capital	70,00,990 Equity Shares, representing 25.748% of the fully diluted voting equity share capital of the Target Company*	635 Equity Shares, representing 0.002% of the fully diluted equity share capital of the Target Company
7.8	Shares acquired after DPS: • Number of shares acquired • Price of the shares acquired • % of fully diluted equity share capital	Nil	Nil
7.9	Post offer shareholding of Acquirer/PAC • Number • % of fully diluted equity share capital	2,71,90,884 Equity Shares, representing 100% of the fully diluted voting equity share capital of the Target Company*	2,01,90,529 Equity Shares, representing 74.255% of the fully diluted voting equity share capital of the Target Company
7.10	Pre & Post offer shareholding of the public • Number • % of fully diluted equity share capital	Pre-offer: 70,00,990 Equity Shares, representing 25.748% of the fully diluted voting equity share capital of the Target Company Post-offer: Nil Equity Shares, representing 0% of the fully diluted voting equity share capital of the Target Company*	Pre-offer: 70,00,990 Equity Shares, representing 25.748% of the fully diluted voting equity share capital of the Target Company Post-offer: 70,00,355 Equity Shares, representing 25.745% of the fully diluted voting equity share capital of the Target Company

* Assuming full acceptance in the Offer

8. The Acquirer along with its Directors and PACs severally and jointly accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (SAST) Regulations.
9. A copy of this Post Offer Advertisement will be available on the websites of Securities and Exchange Board of India (www.sebi.gov.in), BSE Limited (<http://www.bseindia.com/>), National Stock Exchange of India Limited (<http://www.nseindia.com/>) and at the registered office of the Target Company.

Date: February 3, 2016

Place: Mumbai

Issued on behalf of the Acquirer and PACs by:
Manager to the Offer

BofA Merrill Lynch

DSP Merrill Lynch Limited

Address: Express Towers, 16th Floor, Nariman Point, Mumbai- 400 021, Maharashtra, India
Tel No: +91 (22) 6632 8000; Fax No: +91 (22) 2204 8518, Email: dg.hhil_openoffer@baml.com
Contact Person: Abhijit Kedia